

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)**

**CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA (IBC)/953/2022 IA (IBC)/349/2021 IA (IBC)/350/2021 IA (IBC)/351/2021 IA (IBC)/353/2021 in CP (IB)No.294/7/HDB/2017
<b>NAME OF THE COMPANY</b>	IVRCL Ltd
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	IVRCL Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC) 953/2022**

At request of both the Counsel, post on 25.04.2023.

**IA (IBC) 349/2021 IA (IBC) 350/2021, 351/2021 and 353/2021**

Counsel for the Applicant reports ready. Counsel for the Respondent seeks time, post on 25.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**